

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 87 OF 2015 &
I.A. No. 134 of 2015

Dated:- 28th August, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member

In the matter of:-

Gulbarga Electricity Supply Co. Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Narasimhan
Mr. Ishwer Upneja
Counsel for the Respondent(s) : Mr. Vendanayak Kiran D

ORDER

Learned Counsel appearing on behalf of Respondent no.2 seeks two weeks time to file reply. Accordingly, he is directed to file reply within two weeks after serving copy on the other side. Thereafter, rejoinder, if any, be filed after serving copy on the other side.

Post the matter for hearing on **01.10.2015.**

(Inderjit Kapoor)
Technical Member
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(Justice Surendra Kumar)
Judicial Member